

ITEM NO.36

REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Criminal Appeal No(s). 41/2016

RANVIR SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(with office report)

WITH

Crl.A. No. 578/2016

(With (With (With appln.(s) for exemption from filing O.T. and
appln.(s) for suspension of sentence and appln.(s) for exemption
from filing c/c of the impugned judgment and Office Report)

Date : 20/02/2017 This appeal was called on for hearing today.

For Appellant(s)

Mr Siddharth, Adv.

Mr. Rajeev Sharma,Adv.

For Respondent(s)

Mr Mukul Singh, Adv.

Ms. Pragati Neekhara,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Parties to file additional documents within four weeks
time.

List again on 24.3.2017.

(PAWAN DEV KOTWAL)

Registrar